

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 2817
ANSWERED ON 12/08/2026

ROAD SAFETY IMPROVEMENTS ON NATIONAL HIGHWAYS IN TAMIL NADU

2817. SHRI KAMAL HAASAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of accident black spots identified on National Highways in Tamil Nadu, along with the number permanently rectified, temporarily rectified and pending rectification, as of the latest available date;
- (b) the details of road safety audits, engineering improvements and pedestrian safety measures undertaken or sanctioned on National Highways in Tamil Nadu during the last three years; and
- (c) the timeline for completing the rectification of the remaining identified black spots and implementing the pending road safety improvement works in Tamil Nadu?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c): There are 1716 accident black spots notified on National Highways in Tamil Nadu. Short-term rectification measures have been completed at all the identified black spots. Long-term rectification measures are not required in 418 locations, While rectification measures are required at 1,298 locations, 731 locations have been completed and the remaining 567 locations are at various stages of implementation.

During the last three years, Road Safety Audits have been conducted on various National Highway stretches in Tamil Nadu. Based on the findings of the audits and site-specific requirements, various engineering improvements and pedestrian safety measures, including carriageway/junction improvements, geometric improvements, grade separators, protective works, Pedestrian Underpasses, Foot Over Bridges, service roads and footpaths, have been undertaken/sanctioned.

The remaining long-term remedial measures and other road safety improvement works are being taken up as per site-specific requirements and applicable procedures. Their completion depends upon factors such as the nature of remedial measures, availability of land, statutory clearances, sanction of works and execution conditions at site.
